

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:916
ANSWERED ON:14.08.2012
DOPE OFFENDERS
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether a large number of athletes and cricket players were found positive in dope tests;
- (b) if so, the details thereof during each of the last three years and the current year, sports discipline-wise including cricket players;
- (c) the details of the action taken against such sportspersons so far, sports discipline-wise;
- (d) the remedial measures being taken by the Government to stop this menace;
- (e) whether a single member Committee set up to investigate incidents of alleged doping among sportspersons has submitted its report to the Government; and
- (f) if so, the findings of the report alongwith the action taken/being taken by the Government on the basis of the report?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

- (a) & (b): No, Madam. The number of athletes found positive in dope testing in the last three years and current year upto July 2012 is 367. The sports discipline-wise details are at Annexure. As Board of Cricket Control of India (BCCI) has not entered into an agreement with World Anti Doping Agency (WADA), National Anti Doping Agency (NADA) does not undertake dope testing of cricket players.
- (c) Out of 367 positive cases sanctions have been imposed on 297 cases by the Anti Doping Disciplinary Panel since January 2009.
- (d) The remedial measures taken/proposed to be taken by NADA to curb doping in sports are as under:-
- (i) Education/Outreach programme - NADA has printed Doping Control handbooks, in five different languages, i.e. English, Hindi, Telgu, Tamil and Malayalam for distribution amongst Sports Authority of India (SAI) Centres, National Sports Federations (NSFs), School events/championships, Sportspersons, Coaches and Support Personnel through and during conduct of seminars at various Institutes.
 - (ii) For the year 2012-2013, a total of 45 programmes have been planned on the Education and Outreach programme.
 - (iii) Surprise checking of rooms of athletes, coaches and support personnel at training institutes and surprise collection of samples.
- (e) & (f): The single member committee set up to investigate incidents of alleged doping among sportspersons has submitted its report to the Government. The finding of the report is under examination of the Government.